

**D.V.C. Canals**

872. { Shri Subiman Ghose:  
Shri N. M. Deb:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 915 on the 24th August, 1961 and state:

(a) whether the Government of India have ascertained from Government of West Bengal as to when they will be in a position to appoint Assistant Engineers for maintenance and operation of Damodar Valley Corporation Canals; and

(b) the approximate time when they will be in a position to take on the canal system?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) The Government of West Bengal have reported that the shortage of Assistant Engineers was not the only ground on which they are unable to take over the operation and maintenance of the Canal system. Certain flood damage works could not be undertaken by the D.V.C. on the expectation that actual transfer of the system would take place on 30-11-1960. The State Government therefore, asked the D.V.C. to complete these works, as it was not possible for that Government to take over the system in the next few months on account of shortage of Assistant Engineers, even though the terms and conditions of the transfer might be settled later on.

(b) This would depend on agreement being reached between the Government of West Bengal and the D.V.C. about the terms and conditions, some of which have yet to be settled.

**Train Derailment at Nalli Station**

873. Shri D. C. Sharma: Will the Minister of Railways be pleased to state:

(a) whether the engine and three bogies of the 716 Shenkottai-Madurai passenger bound for Madurai was derailed at about 1.25 A.M. on the 20th October, 1961 at Nalli station on the

Virudhunagar-Maniyachi section of the Southern Railway;

(b) if so, the causes of the accident; and

(c) the details thereof?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) to (c). At about 1.28 hours on 20-10-61, while Train No. 716 Shencottah-Madurai passenger was being received on loop line at Nalli Station on the Virudhunagar-Maniyachi section of Southern Railway, the engine and three bogies next to it derailed. There was no casualty. The approximate cost of damage to Railway property has been assessed at Rupees Three hundred only. The report of the Enquiry Committee is under scrutiny of the Railway Administration and the cause of the accident can be established only after the scrutiny is completed.

**Minor Irrigation Works**

874. { Shri Agadi:  
Shri M. Rampure:  
Shri Sugandhi:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Southern States have resolved in their recent conference at Bangalore and approached for allocation of additional funds from the Union Government for minor irrigation works and repairs to damaged tanks in the Third Five Year Plan;

(b) if so, the State-wise demands of amounts of Mysore, Andhra and Madras States; and

(c) the nature of decision taken?

**The Minister of Agriculture (Shri M. V. Krishnappa):** (a) All State Governments are already aware and they were again informed at the recent Regional Conferences that additional funds for Minor Irrigation would be made available by Government of India, if they are able to utilise in full the provision made for Minor Irrigation within the first three or four years of the Third Plan period.

(b) and (c). The question of supplementary demands and allotments will arise only towards the latter part of the Plan period after the States have actually utilised in full the Plan outlay and also the savings available under other heads.

**Compensation for land acquired at Sompur**

**875. Shri Agadi:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that about 4 acres of land was acquired for the purpose of constructing a crossing railway station namely Sompur, between Halligudi and Banni Koppa on Hubli-Guntakal Metre gauge section of the Southern Railway;

(b) if so, when this piece of land was actually acquired and when the construction was started and completed;

(c) whether any compensation amount has been paid to the cultivators;

(d) if so, how much amount has been paid and the date on which it was paid; and

(e) if the amount has not been paid, the reason for delaying payment?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) and (b). No. The land has not yet been acquired but due to urgency, it was entered upon during March, 1960 with the consent of land owners. The area of land required is acres 10 guntas.

The work on the construction of crossing station named Sompur between Harlapur and Bannikoppa on Hubli-Guntakal section was commenced in April, 1960 and completed in April, 1961. The station was opened to traffic on 22-4-1961.

(c) Not yet.

(d) Does not arise.

(e) The delay is due to the joint verification of the land with the Revenue Authorities having not been completed yet.

**Electrification of Bangalore-Madras Line**

**876.** { **Shri Agadi:**  
**Shri M. Rampure:**  
**Shri Sugandhi:**

Will the Minister of Railways be pleased to state:

(a) whether the proposal of electrification of Bangalore-Madras Broad Gauge Railway Line on Southern Railway has been finalised; and

(b) if so, when it is going to be taken up and completed?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) No such proposal is under consideration.

(b) Question does not arise.

**Hirakud Power to Madhya Pradesh**

**877. Shrimati Maimoona Sultan:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the intervention of the Central Government had been sought in a dispute between the State Governments of Madhya Pradesh and Orissa regarding the power supply from the Hirakud Project; and

(b) if so, how the dispute has been settled?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes.

(b) The Government of Orissa have agreed to supply 5,000 KW of power to Madhya Pradesh from the Hirakud Power System when Stage II of the Hirakud Dam Project is completed, i.e., by about 31st March, 1963.